

*Annexure 1***Action Taken Against the Brokers and Sub Brokers During the period
01-04-2000 to 31-03-2001**

Sr. No.	Name	Exchange	Punishment	Period	From	To	Order Date
1.	Om Parkash Arora	LSE	Suspended - 6m	6 months	15-May-00	14-Nov-00	05-May-00
2.	Surendra Gupta	DSE	Suspended *	6 months	25-Jul-00	24-Jan-01	25-Jul-00
3.	Sahil Securities Limited	DSE	Reg. Cancelled **		30-Oct-00		30-Oct-00
4.	Sanjiv Gupta	DSE	Reg. Cancelled **		15-Nov-00		15-Nov-00
5.	Ashoka Financial Consultants	MAGADH SE	Reg. Cancelled				26-Apr-00
6.	P. D. Agrawal	MAGADH SE	Reg. Cancelled				26-Apr-00
7.	P. J. Bahadur	MAGADH SE	Reg. Cancelled				26-Apr-00
8.	Dindayal Kayan	CSE	Reg. Cancelled				11-May-00

* Suspended from carrying out underwriting activities.

** Underwriting Registration cancelled.

Source : SEBI.

Annexure 2

Action Taken by SEBI Pursuant to Investigations

ACTION TAKEN BY SEBI PURSUANT TO INVESTIGATIONS

A) Suspension

Stock Brokers

1. Satyanarayanan Nangalia : Suspended for a period of 2 months w.e.f. 26.12.2000

Merchant Banker

2. Premium Capital Market & Investment Ltd. : Suspended for a period of 1 year

Registrars and Share Transfer Agents

3. Allied Computer Techniques Pvt. Ltd: Suspended for a period of 2 months w.e.f. 18/12/00
4. M/s Akshar Share Services Pvt. Ltd. Suspended for a period of 3 months w.e.f. 21/12/00

B) Warning issued

Stock Brokers

1. T.H.Vakil Share & Stock Broker Ltd.
2. Vijay Growth Financial Services Ltd.
3. Chhaganlal B. Rathod
4. JHP Securities Ltd.
5. Prashant J. Patel

Merchant Banker

6. Indian Overseas Bank
7. Aryaman Financial Services Ltd.

Registrars and Share Transfer Agents

8. XL Softech Systems Ltd.
9. Cameo Share Registry (Cameo Corporate Services Ltd.)

C) Refund of Issue Proceeds

1. Betala Global Securities Ltd.
2. M/s Ideal Hotels & Industries Ltd.
3. United General Finance Industries Ltd.
4. Vertex Machinery Ltd.

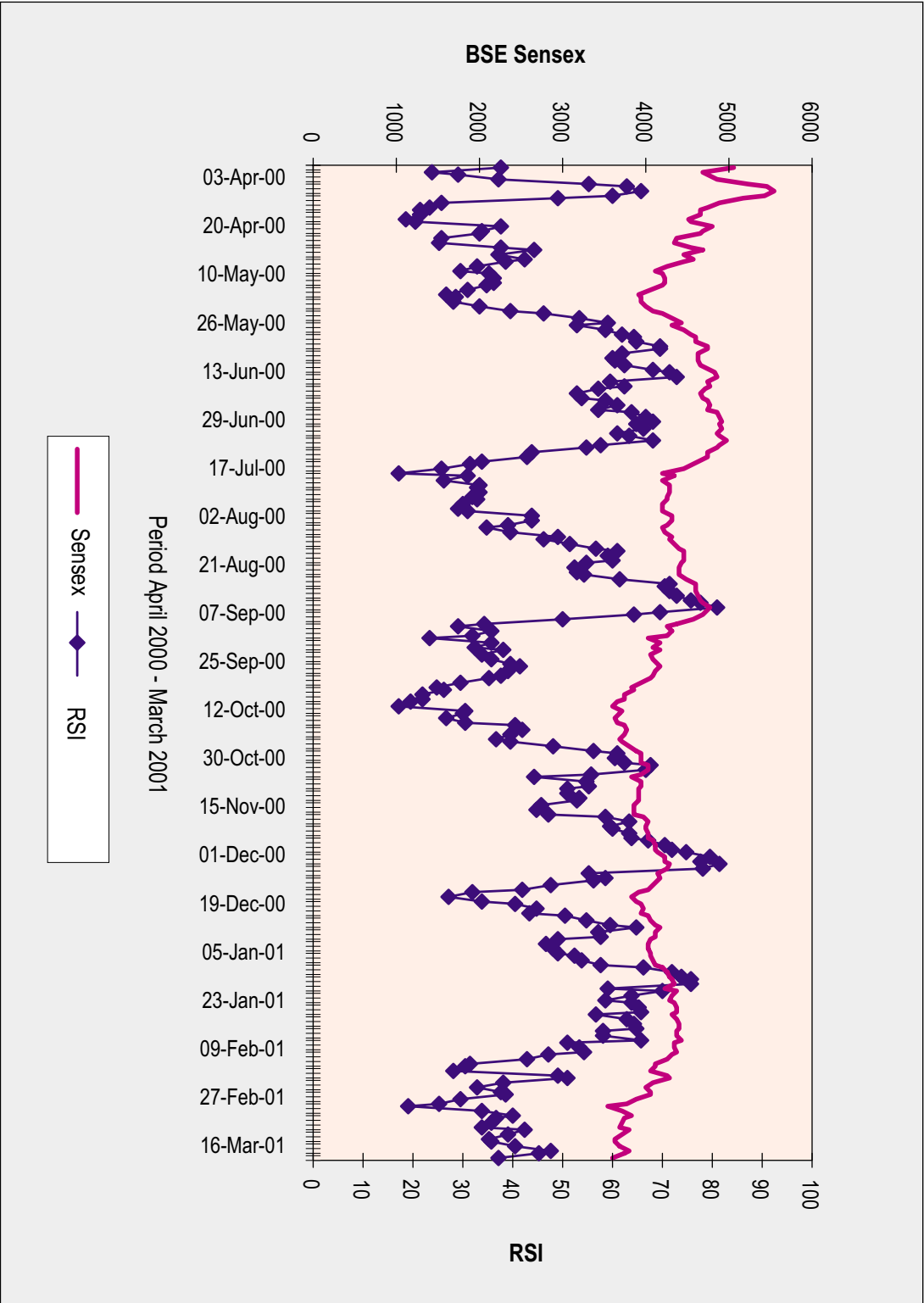
D) Cancellation

1. Kirti J. Shah, Broker BSE

E) Directions issued under section 11 B

1. Mr. Sarsiz Gupt (In the case of Sanz Financial Services Ltd.) – Prohibited from accessing capital market for a period of 3 years w.e.f. 30/6/2000.
2. Mrs. Nutan Gupt – Prohibited from accessing capital market for a period of 3 years w.e.f. 30/6/2000.
3. Mr. Bhoj Raj Gupt – – do –
4. Mr. Rakesh Agarwal – – do –
5. Mrs. Neera Jindal – – do –
6. Mr. Hari Om Goel – – do –
7. Ideal Hotels & Industries Ltd. – (In the case of Ideal Hotels & Industries Ltd – to offer an option to allottees/ existing shareholders to offer their shares to be bought by the promoters at Rs.12/share, and on receipt of such request make payment immediately. Entire exercise to be completed within 3 months of the date of these directions.
8. L.R. Maurya – – do –
9. Prakash Gupta – – do –
10. Shri R.P. Mody – (In the case of United General Finance Ltd. and Lakshmangarh Estates & Trading Co. Ltd.) – the acquirers to give option to exit to existing shareholders. If exercised, acquirers should purchase shares at face value. Entire exercise to be completed within 45 days of the date of these directions.
11. P.D. Mody – – do –
12. Shri VA Mody – – do –
13. Shri Raghuvender Mody – – do –
14. Ms. Sanchetika Mody – – do –
15. RP Mody & Sons – – do –
16. RP Mody & Sons (HUF) – – do –
17. Best Share Trading Co. Pvt. Ltd. – (In the case of Betala Global Securities Ltd.)
18. Suresh Sharma – (In the case of Vertex Machinery Ltd.)
19. Shri Nitin Kumar – (In the case of Sanz Financial Services Ltd.) – Prohibited from dealing in the securities for a period of 1 year w.e.f. 16/10/2000
20. Shri Vinod Kumar Jatia – – do –
21. Shri Farook Pavri – – do –

Annexure 3 :
Relative Strength Index (RSI) for BSE Sensex



Relative Strength Index (RSI) for S&P CNX Nifty

Annexure 4 :

